

SECURITIES APPELLATE TRIBUNAL,
MUMBAI

DAILY BOARD FOR 29.01.2021 THROUGH VIDEO CONFERENCING

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER

| Sr. No. | Appeal No. | Appellant | Counsel for Appellant | Respondent | Counsel for Respondent | Cause or Stage | Previous Date | Remarks/Results |
|-----------------------------|--|---------------------|---|------------|--|----------------|---------------|--|
| <u>AT 11.00 A.M.</u> | | | | | | | | |
| 1 | A.No. 490/2020 | Sanchay Fincom Ltd. | Mr. Ramesh Mishra, Advocate | SEBI | Mr. Vishal Kanade, Adv i/b Vidhii Partners | Admission | 05.01.2021 | Room name for VC: - NONPROCEDURALCOMPLIANCE |
| <u>AT 11.05 A.M.</u> | | | | | | | | |
| 2 | MA.No. 03/2021 (Exemption from filing certified copy) & MA.No. 04/2021 (Delay Application) & MA.No. 05/2021 (Stay Application) & A.No. 19/2021 A/W | Pooja Goyal | Mr. Kunal Katariya, Adv. i/b Alliance Law | SEBI | Mr. Abhiraj Arora, Adv. i/b ELP | Admission | 12.01.2021 | Room name for VC: - MDSIPHONEDFUNDS |
| | MA.No. 06/2021 (Exemption from filing certified copy) & MA.No. 07/2021 (Delay Application) & MA.No. 08/2021 (Stay Application) & | Arvind Goyal | | | | | | |

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| | A.No. 20/2021 A/W | | | | | | | |
| | A.No. 74/2021 | Arvind Babulal Goyal | | | | | | |
| 3 | 96/2020 | Pooja Arvind Goyal | | | | Admission/ Disposal | 04.01.2021 | |
| <u>AT 11.07 A.M.</u> | | | | | | | | |
| 4 | MA.No. 66/2021 & A.No. 54/2021 | Smt. Chandrakala Purohit | | SEBI | | Admission | | Room name for VC: - SIPHONEDFUNDS |
| 5 | MA.No. 11/2021 & A.No. 56/2021 | Amit Khemka | | | | | | |
| 6 | A.No. 526/2020 | Anil Agarwal | Ms. Dhvani Shah,Adv. i/b Vis Legis Law Practise | SEBI | Mr. Mihir Mody, Adv. i/b K.Ashar & Co. | Admission/ Disposal | 24.12.2020 | |
| | A.No. 240/2019 A/W | Anil Agarwal | Ms. Dhvani Shah,Adv. i/b Vis Legis Law Practise | SEBI & Anr. | Mr. Mihir Mody, Adv. i/b K.Ashar & Co.-R1; Mr. Rahul K.,Adv. i/b Desai & Diwanji – R2 | | | |
| | A.No. 241/2019 A/W | Bharat N. Shiroya | Mr. Jugal C. Thacker, FCA | SEBI & Anr. | Mr. Mihir Mody, Adv. i/b K.Ashar & Co.-R1; Mr. Rahul K.,Adv. i/b Desai & Diwanji – R2 | | | |
| | A.No. 242/2019 A/W | Annu Anil Agarwal | Ms. Dhvani Shah,Adv. i/b Vis Legis Law Practise | SEBI & Anr. | Mr. Mihir Mody, Adv. i/b K.Ashar & Co.-R1; Mr. Rahul K.,Adv. i/b Desai & Diwanji – R2 | | | |

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| A.No. 243/2019 A/W | Amit Khemka | | SEBI & Anr. | Mr. Mihir Mody, Adv. i/b K.Ashar & Co.-R1; Mr. Rahul K.,Adv. i/b Desai & Diwanji – R2 | | | |
| A.No. 244/2019 A/W | Chandrakala Purohit | | SEBI & Anr. | Mr. Mihir Mody, Adv. i/b K.Ashar & Co.-R1; Mr. Rahul K.,Adv. i/b Desai & Diwanji – R2 | | | |
| A.No. 363/2019 A/W | Jugal C. Thacker | Appellant in person | SEBI & Anr. | Mr. Mihir Mody, Adv. i/b K.Ashar & Co. | | | |
| A.No.395/2020 A/W | Jugal C. Thacker | Appellant in person | SEBI | Mr. Mihir Mody, Adv. i/b K.Ashar & Co. | | | |
| A.No.396/2020 A/W | Bharat N. Shiroya | Mr. Jugal C. Thacker, FCA | SEBI | Mr. Mihir Mody, Adv. i/b K.Ashar & Co. | | | |
| A.No.403/2020 A/W | Annu Anil Agarwal | Ms. Dhvani Shah,Adv. i/b Vis Legis Law Practise | SEBI | Mr. Mihir Mody, Adv. i/b K.Ashar & Co. | | | |
| MA. No. 494/2020 (Delay Application) & A.No. 481/2020 | J J Fincap Pvt. Ltd. | Mr. Rajesh Khandelwal,Adv. i/b Juris Link | SEBI | Mr. Mihir Mody, Adv. i/b K.Ashar & Co. | | | |
| A.No. 459/2020 A/W | Comfort Intech Ltd. | Ms. Dhvani Shah,Adv. i/b Vis Legis Law Practise | SEBI | Mr. Mihir Mody, Adv. i/b K.Ashar & Co. | | | |

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| | A.No. 467/2020 | Comfort Securities Ltd. | Ms. Dhvani Shah, Adv. i/b Vis Legis Law Practise | SEBI | Mr. Mihir Mody, Adv. i/b K.Ashar & Co. | | | |
| <u>AT 11.09 A.M.</u> | | | | | | | | |
| 7 | A.No. 530/2019 | Korp Securities Limited | Mr. Pandit Kasar, Advocate | SEBI | Mr. Anubhav Ghosh, Adv. i/b The Law Point | Admission/ Disposal | 04.01.2021 | Room name for VC: - AOBEEJAY |
| <u>AT 11.11 A.M.</u> | | | | | | | | |
| 8 | A.No. 540/2019 | Kamlesh Shantilal Jain | Interjuris Advocates & Consultants | SEBI | Mr. Chirag Bhavsar, Adv. i/b MDP & Partners | Admission/ Disposal | 04.01.2021 | Room name for VC: - AOLEWATERINA |
| <u>AT 11.13 A.M.</u> | | | | | | | | |
| 9 | A.No. 543/2019 | PVP Venture Ltd. | Mr. Paras Parekh, Adv. i/b Parinam Law Associates | BSE Ltd. & Ors. | Mr. S. Divekar, Adv.-R1; Mr. R. Jain, Adv.-R2; Mr. A. Ghosh, Adv. – R3 | Admission/ Disposal | 04.01.2021 | Room name for VC: - PVPLODR |
| <u>AT 11.15 A.M.</u> | | | | | | | | |
| 10 | A.No. 580/2019 | Nirmal Kotecha | Ms. R. Harish, Adv. i/b Mindspright Legal | SEBI | Mr. Abhiraj Arora, Adv. i/b ELP | Admission/ Disposal | 04.01.2021 | Room name for VC: - WTMUAL |
| <u>AT 11.17 A.M.</u> | | | | | | | | |
| 11 | A.No. 586/2019 | Animesh Patel | Mr. S. Bachhawat, Adv. i/b Yashvi Panchal | SEBI | Mr. Chirag Bhavsar, Adv. i/b MDP & Partners | Admission/ Disposal | 04.01.2021 | Room name for VC: - AOPOLYTEX |

| <u>AT 11.19 A.M.</u> | | | | | | | | |
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| 12 | A.No. 03/2020 | Lalkar Securities Private Limited | Ms. Aparna Wagle, Adv. i/b Alliance Law | SEBI | Mr. Anubhav Ghosh, Adv. i/b The Law Point | Admission/ Disposal | 04.01.2021 | Room name for VC: - AOLALKAR |
| <u>AT 11.21 A.M.</u> | | | | | | | | |
| 13 | MA.No. 97/2020 (Delay Application) & A.No. 88/2020 | Arup Kumar Roy | Mr. Srinavasa Raju, Advocate | SEBI & Ors. | Mr. Anubhav Ghosh, Adv. The Law Point – R1 | Admission/ Disposal | 20.01.2021 | Room name for VC: - IILRPS |
| <u>AT 11.23 A.M.</u> | | | | | | | | |
| 14 | 95/2020 | Man Industries (India) Ltd. | Mr. Vikas Bengani, Advocate | SEBI | Mr. Chirag Bhavsar, Adv. i/b MDP & Partners | Admission/ Disposal | 04.01.2021 | Room name for VC: - AOMAN |
| <u>AT 11.25 A.M.</u> | | | | | | | | |
| 15 | 97/2020 | Ajay S Bankda | Ms. Aishwarya Shubhangi, Advocate | SEBI | Mr. Mihir Mody, Adv. i/b K.Ashar & Co. | Admission/ Disposal | 04.01.2021 | Room name for VC: - AOSYNCOM |
| 16 | 98/2020 | Jyoti Bankda | | | | | | |
| <u>AT 11.27 A.M.</u> | | | | | | | | |
| 17 | A.No. 195/2020 | NNM Securities Pvt. Ltd. | Mr.S.Sundaresan, Adv. i/b Mr.K.Agarwal, FCA | NSEIL | Mr. V.Dhond, Sr.Adv. i/b MKA | Admission/ Disposal | 16.12.2020 | Room name for VC: - NNMSECURITIES |
| <u>AT 11.29 A.M.</u> | | | | | | | | |
| 18 | A.No. 352/2020 A/W | Kesar Petroproducts Ltd | Mr.Sumit Agrawal, Adv. i/b Regstreet Law Advisors | SEBI | Mr. Chirag Bhavsar, Adv. i/b MDP & Partners | Admission/ Disposal | 22.12.2020 | Room name for VC: - DELAYEDORDER |

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| | A.No. 465/2020 | Raj Kumar | Mr.Harsh Kesharia, Advocate | SEBI | Mr. Abhiraj Arora,Adv. i/b ELP | | | |
| <u>AT 11.31 A.M.</u> | | | | | | | | |
| 19 | A.No. 433/2020 | Modex International Securities Ltd. & Ors. | Ms.Aparna Wagle, Advocate i/b Alliance Law | SEBI | Ms. Rajani Iyer, Adv. i/b The Law Point | Admission/ Disposal | 18.12.2020 | Room name for VC: - MISUSEFUNDSSCRR |
| <u>AT 11.33 A.M.</u> | | | | | | | | |
| 20 | A.No. 466/2020 | NSEIL | Mr. Janak Dwarkadas,Sr.Adv . i/b Cyril Amarchand Mangaldas | SEBI | Mr. Ravi Kadam,Sr.Adv. i/b ELP | Admission/ Disposal | 11.12.2020 | Room name for VC: - APPROVALINTERPRETATIONSECC |
| <u>AT 11.35 A.M.</u> | | | | | | | | |
| 21 | A.No. 482/2020 A/W | Rajendra Hukumchand Gupta | Mr. Vikas Bengani, Advocate | SEBI | Ms. Nidhi Singh, Adv. i/b Vidhii Partners | Admission/ Disposal | 17.12.2020 | Room name for VC: - SINGLEBUYTRADE |
| | MA.No. 37/2021 (Exemption from filing certified copy) & A.No. 551/2020 A/W | Link Up Financial Consultants Pvt. Ltd. | Ms. Poonam Gadkari,Advocate i/b Juris Matrix Partners LLP | | | | 08.01.2021 | |
| | A.No.552/2020 | Glorius Vincom Pvt. Ltd. | | | | | | |

AT 11.37 A.M.

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| 22 | MA.No. 538/2020 (Interim Application) & A.No. 500/2020 A/W | 63 Moons Technologies Ltd. | Mr. Somasekhar Sundaresan, Adv. i/b Hariani & Co. | SEBI | Mr. Shiraz Rustomjee, Sr. Adv. i/b ELP | Admission/ Disposal | 21.12.2020 | Room name for VC: - FITPROPERCRITERIA |
| | A.No.55/2021 | Jignesh Shah | Mr. Vikram Nankani, Sr. Adv. i/b Joby Mathew & Associates | | | | 13.01.2021 | |